NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. CA 58/2021 CA 114/2021 IA (COMPANIES. ACT)/ 6/2024 IN CP 530/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **Manik Engineering Pvt. Ltd. & Ors.**
V/s
Ashok Chellaram Manik & Ors.
IN THE MATTER OF
Ashok Chellaram Manik & Anr.
V/s
Manik Engineering Pvt. Ltd. & Ors.

Section: Rule 11 of NCLT Sec. 242(4) of the Companies Act, 2013

ORDER

Counsel, Gauraj Shah a/w Sahil Harjani appeared for the Petitioner, and Counsel, S. A Jabbar a/w S G Gokhale appeared for the Respondent. By consent of the parties list this matter along with the Applications on **29.07.2024**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)